

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:730
ANSWERED ON:23.11.2000
LOSSES TO RAILWAYS
CHANDRA NATH SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a sizeable chunk of the railway revenue is lost due to ticketless travelling, non-weighment of coal, settlement of goods compensation claims, etc.;
- (b) if so, the loss the railways has suffered on these counts during the last three years, year-wise; and
- (c) the steps taken by the Government to check the revenue loss?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) & (b): There is loss of some revenue. However, the loss on account of ticketless travel and non-weighment of coal rakes is not quantifiable. The compensation paid on goods on account of loss, theft, pilferage, damage, breakage, delay in transit, etc. for the last three years is as under:

Year Compensation paid (Amount in crores)

| | |
|-----------|-------|
| 1997-1998 | 20.77 |
| 1998-1999 | 19.53 |
| 1999-2000 | 22.62 |

(c): Regular and surprise checks are conducted to check ticketless travel and assistance of Railway Magistrates and Police is taken from time to time. Random checks of unweighed coal rakes are undertaken at enroute/destination weigh-bridges to detect overloading and punitive freight charges are levied on overloaded wagons. To reduce goods compensation claims, action is taken for proper marking and labelling, proper handling of goods at various points, checks to detect cases of short loading and other irregularities, provision of protective materials, escorting of trains by Railway Protection Force on vulnerable sections and tracing of consignments which have not reached destination.